(c) As per the Ministry of Finance, Department of Expenditure OM No. F. No. 1/1/2016-E.III(A) dated 13th January, 2017, the benefits implemented by Central Government in respect of Central Government employees (as part of their service conditions) are not directly applicable to the employees working in autonomous organizations. An advisory had accordingly been issued on 12.4.2017 that in case the benefits of retirement gratuity and death gratuity have been extended to the employees of any autonomous bodies/organisations covered under NPS, the same may be withdrawn till a final decision is taken in the matter with the approval of Department of Expenditure.

(d) to (f) Do not arise.

Reservation in education for girl children of trafficked women

3743. SHRI B. LINGAIAH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some States offer reservation in education for girl children of trafficked women;

(b) if so, the details thereof, State-wise including Telangana; and

(c) the steps being taken by the Central Government to enact a law in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) All States and UTs except the State of Jammu and Kashmir are implementing the Right of Children to Free and Compulsory Education (RTE) Act, 2009, which entitles every child of age 6 to 14 years to a right to free and compulsory education in a neighbourhood school till completion of elementary education. Section 8(c) of the RTE Act, 2009 provides that the appropriate Government would ensure that the child belonging to weaker section and the child belonging to disadvantaged group are not discriminated against and prevented from pursuing and completing elementary education on any grounds. Further, Section 12 (1) (c) of RTE Act, 2009 provides that all specified category schools and unaided schools shall admit at least 25% children belonging to weaker section and disadvantaged group in the neighbourhood in class I and provide free and compulsory elementary education till its completion. In schools imparting pre-school education, this provision applies to admission to such pre-school education.

Written Answers to

The Department of School Education and Literacy, Ministry of Human Resource Development is implementing Integrated Scheme for School Education namely Samagra Shiksha, from 2018-19 by subsuming the schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA), and Teacher Education (TE), which supports States and UTs in implementation of the RTE Act, 2009. Samagra Shiksha is an overarching programme for the school education sector extending from pre-school to class XII and has the broader goal of improving school effectiveness measured in terms of equal opportunities for schooling and equitable learning outcomes. One of the objectives of Samagra Shiksha is to ensure equity and inclusion at all levels of school education.

In addition to this, there is provision of Kasturba Gandhi Balika Vidyalayas (KGBVs) under Samagra Shiksha, which are residential schools from class VI to XII for girls belonging to disadvantaged groups. The objective behind establishing KGBVs is to ensure access and quality education to girls from disadvantaged groups by setting up residential schools and to reduce gender gaps at all levels of school education. The KGBVs are set up in Educationally Backward Blocks (EBBs) of a State/UT where the female rural literacy rate is below the national average. A total of 5970 KGBVs have been sanctioned under Samagra Shiksha as on 31.03.2019, out of which, 4841 are operational.

Developing schools under RMSA in Andhra Pradesh

3744. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of schools developed under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in Andhra Pradesh; and

(b) the fund allocated to the State therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was launched in 2009 and implemented till 2017-18. Now, RMSA along-with other two centrally sponsored schemes of Sarva Shiksha Abhiyan (SSA) and Teacher Education (TE) have been subsumed under a new scheme-Samagra Shiksha, which is under implementation in the country with effect from 1st April, 2018.

Since the inception of RMSA in the State of Andhra Pradesh, 96 new secondary schools, 5182 additional classrooms, 2474 science labs, 2015 computer labs,